

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**SUPPLEMENTARY CAUSE LIST DATED 28.01.2022 (FRIDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT)(CH)(Ins) No.211/2021	Mr. Vallal RCK V Siva Industries and Holdings Ltd & Anr	R. Sivaraman P. Ramesh Kumar	S. Sathiyarayanan R1 Abishek Swaroop R2
<b>2.</b>	Comp. App (AT)(CH)(Ins) No.212/2021	Mr. Vallal RCK V Siva Industries and Holdings Ltd & Anr	R. Sivaraman P. Ramesh Kumar	S. Sathiyarayanan R1 Abishek Swaroop R2

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By the order of Hon'ble Member (J)

(Chennai Bench)